

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 2123 of 2021

Vinod Kumar ... Petitioner

Versus

U.O.I. through NCB ... Opposite Party

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CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

Through Video Conferencing

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For the Petitioner : Mr. A. K. Sahani, Advocate

For the State : APP

For the UOI : Mr. Niraj Kumar, Advocate

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Order No. 02

Dated 26<sup>th</sup> March, 2021

There appears to be a typographical error in the order dated 17.03.2021 as NDPS Case No. 22 of 2020 has wrongly been typed as NDPS Case No. 22 of 2021.

Accordingly the 3<sup>rd</sup> paragraph of the order dated 17.03.2021 is modified to the extent that NDPS Case No. 22 of 2021 shall now be read as NDPS Case No. 22 of 2020.

(RONGON MUKHOPADHYAY,J.)